

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA.No.1606 of 1996

Dated this 18th day of February 2000

HON'BLE MR.JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

Brij Mohan
S/o Shri Ami Lal
C/o Shri Sant Lal, Advocate
C-21(B) New Multan Nagar
Delhi-110056.

... Applicant

(By Advocate: Shri Sant Lal)

Versus

1. Union of India, through
Secretary
Ministry of Communications
Department of Posts
Dak Bhawan
New Delhi-110001.
2. The Chief Postmaster General
Delhi Circle
Meghdoot Bhawan
New Delhi-110001.
3. The Director Foreign Posts
Indraprastha Estate
New Delhi-110002. ... Respondents

(By Advocate: Shri R.P. Aggarwal through
proxy Shri M.K. Gaur)

O R D E R (ORAL)

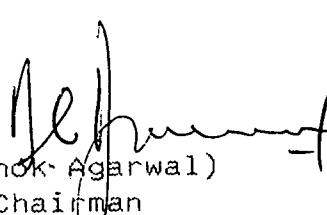
Mr Justice Ashok Agarwal:

Applicant was one of the aspirants for promotion to the cadre of Postal Assistant. In the written departmental examination held on 30.7.1995, the applicant has secured the following marks:

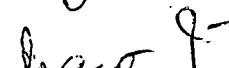
Paper-1	36
Paper-2	89
Paper-3	34

2. According to the applicant he being a member of the Scheduled Caste has secured the requisite number of marks prescribed for passing the aforesaid written examination. By an order passed on 12.12.1995 respondents have empanelled 10 candidates for promotion to the aforesaid post of Postal Assistant. Since the applicant did not figure in the aforesaid panel, he has preferred the present OA.

3. Counsel appearing for the respondents has now drawn our attention to a communication dated 23/26-2-1998 addressed by the Director Foreign Posts, New Delhi to the applicant whereby he has been informed that due to low marks he could not find place in the merit list of the selected candidates. When the said communication was pointed out to Shri Sant Lal, the learned advocate appearing for the applicant, he has conceded that no valid claim can survive in the present OA. He has made prayer for withdrawal of the OA. Prayer is accordingly granted.


(Ashok Agarwal)

Chairman


(Mrs Shanta Shastry)
Member(A)

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